

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA.

No. DSJ/NC/(2-7)/2016:-

Dated:-

CORRIGENDUM

The Advertisement dated 25.06.2016 for filling up two clear cut (General category) and two anticipated (one for General and one for SC category) vacancies of Process Servers published on 01.07.2016 in daily news paper (Amar Ujala). The prescribed fee structure and mode of payment for the candidates applying for the Posts of Process Servers shall be as under :-

1	For the candidates of un reserved or General Category	Rs. 200/- through Indian Postal Orders (IPOs) in the name of District and Sessions Judge, Kangra at Dharamshala.
2	For the candidates of reserved category(ies) viz. SC,ST,OBC or any other claiming exemption in fee.	Rs. 100/- through Indian Postal Orders (IPOs) in the name of District and Sessions Judge, Kangra at Dharamshala.

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District and Sessions Judge,
Kangra at Dharamshala

Dated:- 27/7/16

Refd. No. DSJ/NC/(2-7)/2016- 15140-73

Copy forwarded to :-

1. All the District and Sessions Judges in H.P. for information and necessary action. They are requested to get displayed this advertisement notice on the notice board of their respective offices for wide publicity.
2. All the Judicial Officers in Kangra Civil and Sessions Division with the request to display it on the notice board of their respective courts.
3. The Janarth Advertising Agency, Katiyar Cottage, 2nd Floor near Local Bus Stand, Sanjauli, Shimla with a request that the above corrigendum may be got published in daily Hindi news paper Amar Ujala (only in Himachal edition) at the earliest. He is also requested to send a copy of paper containing the advertisement to this office for record and further necessary action.
4. The System Officer/System Assistants of this office for information and necessary action. They are directed to upload the same in the website of District Court Dharamshala.
5. The Dafri of this office with the direction to place the copy of the same on the notice board of this Court.
6. Guard file.

[Signature]
District and Sessions Judge,
Kangra at Dharamshala.